

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.116 - **C.P.(IB)/129(AHM)2022**

With

ITEM No.117 - **IA/516(AHM)2022**

Proceedings under Section 10 IBC

IN THE MATTER OF:

Devkrut Engineers Pvt Ltd

.....Applicant

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Corporate Person : Mr. Ketan M Parikh, Ld. Adv. a.w. Mr. Kuldeep K Adesara,
Ld. Adv.

For the Financial Creditor : Mr. Vinay Bairagra, Ld. Adv.

ORDER

C.P.(IB)/129(AHM)2022 with IA/516(AHM)2022

IA/516(AHM)2022

This application is filed by one of the Financial Creditor of the Corporate Person opposing the application. Learned Counsel for the Corporate Person seeks some time to file reply on that application. It is to be filed within two weeks.

The matter stands adjourned to 05.12.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)